

Annexure-3 Name of the Corporate Debtor: Silver-East Infrastructure Private Limited Date of commencement of CIRP: 30-01-2025 List of Creditors as on: 01-11-2025 List of Secured Financial Creditors (other than Financial Creditors belonging to any class of Creditors)														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Grevek Investments & Finance Private Limited	13-02-25	5,045,409,315.00	5,045,409,315.00	Secured	5,045,409,315.00	-	No	13.57%	-	-	-	-	Claim admitted
2	J. C. Flowers Asset Reconstruction Private Limited	25-02-25	19,140,146,017.22	19,140,146,017.22	Secured	Refer Remarks	19,140,146,017.22	No	51.48%					Claim admitted. Amount covered by Security Interest is as per Schedule I of Claim form.
3	Edelweiss Asset Reconstruction Company Limited	03-10-25	2,096,421,177.00	-	Secured	-	-	No	-				2,096,421,177.00	Claimant had earlier filed the claim for the same amount under Form F (Other Creditor), which was fully admitted by the Resolution Professional after verification of documents. Subsequently, the claimant filed Form C (Secured Financial Creditor) on 03-10-2025 and withdrew Form F on 06-10-2025. Form C is currently under verification.
	Total		26,281,976,509.22	24,185,555,332.22		5,045,409,315.00	19,140,146,017.22		65.05%	0.00	0.00	0.00	2,096,421,177.00	